

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

T.C.S.P. No. 151/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Hindustan Unilever Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013.

ORDER

Orders Reserved for 08.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)